

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.203  
**CP(IB)/294(AHM)2022**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Anfaa Masbak Pvt Ltd  
V/s  
BTI Tex Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 01/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Tirth Nayak, Adv. for Mr. Yuvraj Thakore, Adv.  
For the Respondent : Mr. Mohammed Arkam G. Shaikh, Adv.

**ORDER**

Ld. Counsel for the applicant and respondent have filed written submissions. Heard both counsels.

Order is reserved.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**